

(u)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## Jaipur Bench, Jaipur

### ORDER SHEET

Application No. OA 628/93 of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

Orders of the Tribunal

26/7/94

Sh. S. K. Jain counsel for the applicant  
On request of the counsel  
for the applicant may be listed for  
admission on 8/8/94.

(Q)  
D. P. Sharma  
Administrative Member

(D. L. Mehta)  
Vice-Chairman

8-8-94

None present for the applicant.

OA is dismissed in default  
for non prosecution on part of the applicant.

(Q)  
D. P. Sharma  
Administrative Member

C. K. Gopal Krishna  
Member (1994)

8-8-94

8-8-94

Copy sent to the  
appellants  
1. U.S.I.T.  
2. H.P.M.